

(2022) 11 MAD CK 0077

Madras High Court

Case No: Criminal Original Petition No. 27775 Of 2022

Mahalakshmi

APPELLANT

Vs

State

RESPONDENT

Date of Decision: Nov. 14, 2022

Acts Referred:

- Indian Penal Code, 1860 - Section 229A, 420, 465, 467, 468, 471

Hon'ble Judges: A.D.Jagadish Chandira, J

Bench: Single Bench

Advocate: D.Umadevi, C.E.Pratap

Judgement